

Name of Project	Length	State/ Railway	Date of Completion of the Project
Jharsuguda-Barpalli-Sardega Railway Line	53 km	Odisha/South East Central	June 2016
Bhupdevpur-Korichapar-Dharamjaigarh Railway	180 km	Chhattisgarh /South East Central	September 2016

(d) Stage-II forest clearance for Tori-Shivpur and Jharsuguda-Barpalli-Sardega Coal Connectivity Project has been received. Environmental clearance for other projects and actual handing over of land for the execution of work is still pending.

(e) All the projects will be completed on time subject to timely environmental clearance, land acquisition, removal of any obstacle enroute (such as trees, high tension transmission lines etc), conducive law and order situation and actual transfer and physical possession of land from the State Governments to the Railways for the execution of work well within time.

Plight of Loco pilots

†3371. SHRI MOTILAL VORA: Will the Minister of RAILWAYS be pleased to state:

(a) the details of duty hours of railway loco pilots and after how many hours they are given lunch break;

(b) the names of railway routes on which two loco pilots are made available in one train;

(c) whether it is a fact that Human Rights Commission had sought a report from Railways regarding the plight of loco pilots; and

(d) if so, the details which has been forwarded to them; and

(e) whether any Expert Committee has been constituted to ascertain working hours, lunch break etc. for loco pilots and when it will submit the report?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) The working hours of Loco Pilots are regulated in accordance with the provisions contained in the Railway Act, 1989 and the Railway Servants (Hours of Work

†Original notice of the question was received in Hindi.

and Period of Rest) Rules, 2005. They are rostered to work for 104 hours per fortnight. There is no provision of lunch break during the duty hours.

(b) Two Loco Pilots are provided in trains working at higher speeds as per guidelines, i.e. (i) Maximum permissible speed should not be less than 110 kmph in case of Broad Gauge (BG) and 100 kmph in case of Metre Gauge (MG) which should obtain over at least 50% of the run of the train for the respective sections; (ii) The average speed should not be less than 66 kmph on BG and 60 kmph on MG section; and (iii) Minimum distance between terminals of the train should be 400 Km on BG and 300 Km on Metre Gauge.

(c) to (e) Yes, Sir. No details have been forwarded to Human Rights Commission so far. A Multi Disciplinary Committee has been constituted on 09.07.2014 to examine the grievances of Loco Pilots. The recommendations of the Committee are under finalization and the final report is likely to be submitted by 10.09.2014.

Second terminal at Kollam railway station

3372. SHRI K.N. BALAGOPAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have received any proposals or demand to construct a second terminal at Kollam railway station in Kerala;

(b) if so, the steps taken for construction of second terminal at Kollam; and

(c) the estimated cost for the above?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) No, Sir.

(b) and (c) Do not arise.

Textile industry facing shortage of capital

†3373. SHRI PRABHAT JHA:

SHRI VIJAY GOEL:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the textile industry is a major sector for providing jobs in the country, if so, the details thereof;

(b) whether the textile industry is facing the problem of huge shortage of capital, if so, the details thereof; and

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